

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

In partial modification to this office earlier Order No.612/15356-15382//Bail Power/Gaz./PDJ West/2022 dated 26.05.2022, in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the West Police District of Delhi as mentioned against their names, for the period w.e.f. 07.07.2022 till further orders :-

S.N	Name of the Judicial Officers	Name of the Police Station & Investigating Agencies	Link "A" Additional Sessions Judge	Link "B" Additional Sessions Judge
1	Sh Manish Gupta, ASJ-04	Anand Parbat, Patel Nagar, Paschim Vihar West earlier known as Mianwali Nagar	Sh. Samar Vishal, ASJ-08	Sh. Pooran Chand, ASJ-02
2	Sh Devendra Kumar Sharma, Spl. Judge (NDPS)	Kirti Nagar, Mundka	Sh. Manish Gupta, ASJ-04	Sh. Ankur Jain, ASJ(SFTC)-01
3	Sh. Pooran Chand, ASJ-02	Ranjit Nagar, Raja Garden Metro Railway Police Station, Pending Bail applications of Janakpuri	Sh. Ankur Jain, ASJ(SFTC)-01	Sh. Vishal Singh, ASJ-03
4	Sh. Vishal Singh, ASJ-03	Mayapuri, Nihal Vihar, EOW, Pending Bail Applications of Vikas Puri, Janakpuri Metro	Sh. Sunil Kumar Sharma, ASJ-09	Sh. Samar Vishal, ASJ-08
5	Sh Ankur Jain, ASJ(SFTC)-01	Tilak Nagar, Paschim Vihar (East) earlier known as Paschim Vihar, Pending bail applications of Uttam Nagar,	Sh. Pooran Chand, ASJ-02	Ms. Neha Paliwal Sharma, ASJ-05
6	Sh Samar Vishal, ASJ-08	Nangloi, Cyber Police Station, Crime Branch	Ms. Neha Paliwal Sharma, ASJ-05	Sh. Sunil Kumar Sharma, ASJ-09
7	Ms. Neha Paliwal Sharma ASJ-05	Moti Nagar, Ranhola	Sh. Devendra Kumar Sharma, Spl. Judge (NDPS)	Ms. Ankita Lal, ASJ(FTSC)(RC)-01
8	Sh Sunil Kumar Sharma, ASJ-09	Khayala, Rajouri Garden	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Riya Guha, ASJ(FTSC)(RC)-02
9	Ms Ankita Lal, ASJ(FTSC)(RC)-01	Punjabi Bagh, CAW Cell of West Police District	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Sh. Manish Gupta, ASJ-04
10	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Hari Nagar	Sh. Vishal Singh, ASJ-03	Ms. Ankita Lal, ASJ(FTSC)(RC)-01

Clarification :-

The designated Courts shall consider all bail matters concerning the jurisdiction vested with them as above, including hearing on all applications wherein any interim bail has been in operation, application for cancellation of bail and/or any other matter connected thereto.

6/7/2022
(SANJAY KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT

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No. 765/15505-19/21 /Bail Power/Gaz./PDJ West/2022 Dated, Delhi the 06/7/22

Copy forwarded to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Branch Incharge, Administration Branch, Filing Section (West), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Government of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.

JS 6/7/2022
(SANJAY KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT

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